

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF [SRI PARANTHAMAN
TEXTILES PRIVATE LIMITED]**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SRI PARANTHAMAN TEXTILES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	05/12/2000
3.	Authority under which corporate debtor is incorporated /Registered	ROC, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18101TN2000PTC045864
5.	Address of the registered office and principal office (if any) of corporate debtor	OLD NO:85, NEW NO:91, MANOHARAN STREET, SOUTH WEST BOAG ROAD, T.NAGAR, , CHENNAI, Tamil Nadu, India - 600017
6.	Date of closure of Insolvency Resolution Process	05.02.2026
7.	Liquidation commencement date of corporate debtor	05.02.2025
8.	Name and registration number of the insolvency professional acting as liquidator	S KANGAYAN Regn No.IBBI/IPA-002/IP-N00866/2019-2020/12770
9.	Address and e-mail of the liquidator, as registered with the Board	Plot No.81, 3 rd Street, Phase I, Dollars Colony, Vengambakkam, Tambaram East, Chennai 600 127 email:kangayan.s@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Plot No.81, 3 rd Street, Phase I, Dollars Colony, Vengambakkam, Tambaram East, Chennai 600 127 Email:kangayan.s@gmail.com
11.	Last date for submission of claims	15/03/2025

Notice is hereby given that the National Company Law Tribunal (Chennai Bench-II) has ordered the commencement of liquidation of the [SRI PARANTHAMAN TEXTILES PRIVATE LIMITED] on [15/03/2025][date of passing of order of liquidation under section 33 of the Code].

The stakeholders of [SRI PARANTHAMAN TEXTILES PRIVATE LIMITED] are hereby called upon to submit their claims with proof on or before 15/03/2025 [insert the date falling thirty days from the liquidation commencement date], to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator :-sd-
S KANGAYAN
Liquidator
Regn No.IBBI/IPA-002/IP-N00866/2019-2020/12770
Date and place:15/02/2025 & Chennai :

